

STATE OF RAJASTHAN
 JUDGE, RAMBAN

CASES FOLLOWING THE ABSCONDERS IN THE CASES ISSUED BY THE HONBLE COURT, PRINCIPAL DISTRICT AND SESSION

Sl. No.	NAME OF THE ABSCONDERS	FIR WITH SECTION OF LAW	NAME OF P/S	NO. OF ABSCONDERS	NAME OF THE COURT	DATE OF ISSUE	Remarks
01	MEHRAJ DIN S/O ABUL KREEM DAR R/O MANDAL HANDWARA	63/2001 U/S 121-A/122 RPC 13/17 ULA ACT	RAMBAN	03	SESSION COURT RAMBAN	06-08-2001	
02	ABDU HAMID S/O ISRARULLAH BHAT R/O MANDAL HANDWARA						
03	GHULAM MOHD BHAT R/O CHAWAH MAZAPUR SONMARI BARAMULLA						
04	FAROOQ AHMED S/O GHULAM MOHD LONE R/O MANGAT TEHSIL BANIHAL DISTRICT RAMBAN	104/2004 U/S 302/120-B RPC 7/25 A ACT	BANIHAL	01	DO	02-12-2004	
05	ZAFFAR	04/2002 U/S 302 RPC 7/27 A ACT	BANIHAL	06	DO	25-02-2003	
06	NAIR AHMED @ BILLU S/O MALI GUJJAR R/O SUMBER RAMBAN						
07	REHMAN S/O JABBAR						
08	YASIN S/O MOHD HUSSAIN KATOCH						
09	NADEEM						
10	SADER SALAM						
11	TARIQ AHMED S/O AKBAR LONE R/O KISHITWAR	239/2003 U/S 307 RPC 7/27 A ACT	BANIHAL	02	DO	23-02-2004	
12	NAZIR AHMED @ BILLUS/O MALI GUJJAR R/O SUMBER						

15	ATTA MOHD S/O AHMED KHANDEY R/O MANGAT BANIHAL DISTRICT RAMBAN	15/2004 U/S 302/36-A RPC 7/27 A ACT	BANIHAL	01	DO	01-06-15	
14	ALI MOHD S/O SULTAN DAR R/O NISHAT SRINAGAR KASHMIR TEHSIL SRINAGAR	01/2002 U/S 8/15 NDPS ACT	BATOTE	01	DO	01-03-03	
15	FAROOQ AHMED S/O ALI MOHD GUJAR R/O SUMBER	14/2003 U/S 436 RPC	RAMBAN	02	DO	31-03-04	
16	MOHD SHAFI S/O HASMAT GUJAR R/O SUMBER						
17	AZAR ABASS S/O NISAR AHMED KHAN R/O HARROON SRINAGAR KASHMIR	73/1999 U/S 306 RPC	RAMBAN	01	DO	27-09-07	
18	MUSHTAQ AHMED @ MFAN BHAI S/O ATT A MOHDGUJAR R/O SANGALDAN GOOL	188/2005 U/S 7/25 A ACT	BANIHAL	01	DO	27-08-07	
19	MOHD ISAAQ S/O GHULAM QADIR R/O QAZIGUND SRINGAR	28/2003 U/S 363/376/43/109 RPC	GOOL	06	DO	26-12-08	
20	MOHD AYOUB S/O KABIR R/O QAZIGUND SRINGAR						
21	HAAM DIN S/O FAREED AHMED R/O BASHAR PURATHATHARKA GOOL						
22	MST ROOMA BEGUM W/O NAZIR AHMED R/O BASHAR PURATHATHARKA GOOL						
23	MST ROOMI BEGUM W/O SADER DIN R/O BASHAR PURATHATHARKA GOOL						
24	SADER DIN S/O MAHMDOO THAKAR R/O BASHAR PURATHATHARKA GOOL						

25	MOHD AMEEN S/O GHULAM MOHD BARI R/O KHAD PURA	19/2009 U/S/5 NDPS ACT	BATOTE	03	DO	07-08-09	
26	IMRAN S/O GULZAR AHMED R/O KHAD PURA						
27	MUZAFFAR AHMED S/O MOHD AMIN BHAT R/O KHADPURA						
28	MOHD BADAL S/O NASMOO DIN I/O BARI KALAN HARYANA	73/2005 U/S 8/15 NDPS ACT	BATOTE	02	DO	30-12-10	
29	MOHD IRFAN S/O RAQEEB DIN R/O BARI KALAN HARYANA						
30	INDER SINGH S/O MOOL SINGH R/O SAMBAL CAMP JAMMU	158/2003 U/S 8/15 NDPS ACT	BATOTE	01	DO	28-12-11	
31	KHURSHED AHMED S/O SHAHAB DIN MIR R/O DALHWAS CHANDERKOTE, RAMBAN	67/2008 U/S 8/15 NDPS ACT	CHANDERKOTE	01	DO	26-04-12	
32	SURINDER SINGH S/O CHARANTAVAR SINGH R/O JAWHAR NAGAR PUNJAB	163/2011 U/S 8/15 NDPS ACT	BANIHAL	01	DO	10-03-13	
33	BASHARAT HUSSAIN S/O ASRARULLAH MIR R/O DEVI SUMBER	79/2005 U/S 32 RPC 4/25 A ACT	RAMBAN	02	DO	20-08-06	
34	ABDUL LATIEF S/O MOHD SHAFI GUJJAR R/O DEVI SUMBER RAMBAN						
35	MOHD LATIEF S/O SULTAN SALAIR/O KATHUA	01/2007 U/S 8/15 NDPS ACT	CHANDERKOTE	01	DO	01-08-12	
36	KOSHAN DIN S/O AAYA GUJJAR R/O SUMBER	188/2012 U/S 307/121-A 7/27 A ACT	BANIHAL	08	DO	26-02-14	
37	ABDUL KREEM S/O AMAM DIN R/O SUMBER						
38	MUSHTAQ AHMED S/O MOHD HUSSAIN SUMBER						
39	BASHIR AHMED GUJJAR S/O NAZAM DIN R/O SUMBER						
40	ABDUL RIZWAN S/O JAMAL DIN R/O						

41	SUMBER FAROOQ AHMED S/O ATTA MOHD R/O SUMBER						
42	MOHD SHAFI S/O HASMAT GILLAR R/O SUMBER						
43	MOHD RAFIQ S/O ABDUL GANI R/O SUMBER						
44	MUSHTAQ AHMED S/O ASAD BHAT R/O HILLA GOOL	81/2002 U/S 307/121-A RPC 4/25 A ACT	GOOL	01	DO	27-10-11	
45	BASHIR AHMED S/O LASSADAR R/O MANGAL PURA ANANTNAG KASHMIR	28/2003 U/S 188295 RPC 3 PC ACT	BATOTE	01	DO		
46	PARVEEN KUMAR S/O DALEEP SINGH R/O NEPIL BHAGWARA TEHSIL BOREN HAMRAPUR UP	92/2011 U/S 8/15 NDPS ACT	RAMBAN	01	DO	02-01-13	
47	MANZOOR AHMED S/O ANAYAT ULLAH KHAN R/O BHATPURA KAPWARA KASHMIR	84/2010 U/S 8/20 NDPS ACT	BATOTE	02	DO	29-10-13	
48	GHULAM MOHD S/O ABDUL REHMAN R/O CUNIPURA KAFWARA KASHMIR						
49	IMTYAZ HUSSAIN S/O SADIQ HUSSAIN R/O URBARAMULLAH KASHMIR	82/2009 U/S 466/471/474/42 0 RPC	CHANDRUKOTE	01	DO	24-12-13	
50	MOHD YOUNIS S/O BASHIR AHMED MIR R/O CHOTABARI BATOTE	124/2004 U/S 120-B RPC 7/25 A ACT	BATOTE	01	DO	15-07-09	
51	NASSAR AHMED S/O MOHD YOUNIS SHIEKH R/O GOPAL PURA	159/2003 U/S 8/20NDPS ACT	BATOTE	01	DO	16-01-14	
52	AJAZ AHMED S/O GHULAM MOHD MALIK R/O NAGAM TEHSIL KULGAM KASHMIR	09/2013 U/S 307/34 RPC	BANIHAL	01	DO	04-01-14	
53	ABDUL GANI S/O LASSU SHIEKH R/O NEPIL BATTU BANIHAL	110/1998 U/S 420RPC	RAMBEAN	01	DO	13-05-15	
54	MOHD IMRAN S/O ABDUL HAY WANI R/O SHOPIAN KASHMIR	09/2013 U/S 307/34 RPC	BANIHAL	01	DO	05-07-15	
55	KULVINDER SINGH S/O LAL SINGH R/O KOT GOVINDPURA PUNJAB	98/2015 U/S 8/15 NDPS ACT	BATOTE	01	DO	02-01-16	

56	SURHVEER SINGH S/O AMARJEET SINGH R/O LANDPURA DISTRICT PUNJAB	34/2015 U/S 8/15 NDPS ACT	BANIHAL	01	DO	02-01-18	
57	ABDUL RASHID S/O ASAD KHATRAIT R/O GOOL RAMBAN	126/013 U/S 376 RPC	RAMBAN	01	DO	15-02-18	
58	DEEPAK SHARMA S/O PURAN CHAND R/O UPPER BALI CHARAN JAMMU	27/2016 U/S 8/20/29 NDPS ACT	BANIHAL	01	DO	08-03-18	
59	JASBEER SINGH S/O GULZAR SINGH R/O HOSHARPUR PUNJAB	56/2018 U/D 8/15 NDPS ACT	CHANDERKOTE	02	DO	18-05-18	
60	SOHBA SINGH S/O DARSHAN SINGH R/O HOSHARPUR PUNJAB						
61	ADIL AHMED S/O MOHD YAAQUB R/O KULGAM KASHMIR	128/2012 U/S 8/15 NDPS ACT	RAMBAN	01	DO	29-01-19	
62	HARINDER RAM S/O SURHI RAM R/O RAMPURA SOONGAR DISTRICT KAPPTHALA PUNJAB	34/2017 U/S/8/15 NDPS ACT	BANIHAL	01	DO	08-05-19	
63	AAMIR HUSSAIN S/O NAZIR HUSSAIN R/O WRD NO. 01 SUBASH NAGAR UDHAMPUR	36/2013 U/S 8/15/20/29NDP S ACT	BATOTE	01	DO	31-07-19	
64	KHURSHED AHMED S/O ABDUL REHMAN R/O BANKOTE BANIHAL RAMBAN	133/2012 U/S 307/341/323/14 7 RPC	BANIHAL	06	DO	02-09-19	
65	ABDUL LATIF S/O ABDUL REHMAN R/O BANKOTE BANIHAL RAMBAN						
66	MOHD YOUNIS S/O KHURSHED R/O BANKOTE BANIHAL RAMBAN						
67	AADIL S/O KHURSHID R/O BANKOTE BANIHAL RAMBAN						
68	SAMEER S/O KHURSHED AHMED R/O BANKOTE BANIHAL RAMBAN						
69	ADREES AHMED S/O ABDUL LATIEF R/O BANKOTE BANIHAL RAMBAN						
70	MUZAFFAR AHMED SHAH S/O GUL MOHD SHAH R/O KULGAM	68/2015 U/S 8/15 NDPS	BATOTE	02	DO	01-10-19	

71	MAZ AHMED BHAT S/O MOHD SABER B HAT R/O KULGAM	ACT					
72	NAZIR AHMED S/O LAL DIN R/O DOORU ANANTNAG KASHMIR	81/2017 U/S 188/195-A RPC	RAMBAN	02	DO	01-10-19	
73	MAQSOOD AHMED S/O GHULAM AHMED BHAT R/O DOORU KASHMIR						
74	IRSHAD AHMED BHAT S/O GHULAM AHMED BHAT R/O ARDIAL HOUSE NO. 108 TEHSIL PULWAMA KASHMIR	27/2016 U/S 8/20/29 NDPS ACT	BANIHAL	01	DO	10-12-19	

DISPOSAL OF ARSONDER DURING THE YEAR 2019.

S N O	NAME OF THE ARSONDER WITH PARANTAGE AND ADDRESS	FIR AND OFFENCES	POLICE STATION	NO. OF ARSON DER	NAME OF THE COURT	DATE OF DISPOSA L	REMARKS
1	MANZOOR AHMED S/O SANAUULLAH SHAH R/O TIKI GUNNIPURA TEHSIL KARAIHAN DISTRICT PARAMULLAH KASHMIR	53/2018 U/S 8/15 NDPS ACT	BATOTE	1	SESSION COURT RAMBAN	03-05-2019	
2	HARROON AHMED KATOCH S/O ABDUL REHMAN KATOCH R/O PERNOTH RAMBAN	88/2010 U/S 535/379/411/34 RPC	CHANDERKOTE	1	DO	09-07-2019	

PUBLIC PROSECUTOR,
RAMBAN